

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 26TH DAY OF NOVEMBER, 2001

Original Application No.268 of 1999

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MAJ.GEN.K.K.SRIVASTAVA, MEMBER(A)

Shri Sudhir Pratap Singh, son of
Sri Ravindra Pal Singh, r/o
village & Post office Sujawalpur
district Hathras(Aligarh)

.. Applicant

(By Adv: Shri S.D.Tewari)

Versus

1. Union of India through the
Chief Post Master General,
Lucknow.
2. The Post Master General,
Agra.
3. The Divisional Post Office
Superintendent, Aligarh
4. The Office Superintendent
Post Office, Aligarh.

.. Respondents

(By Adv: Shri S.C.Tripathi)

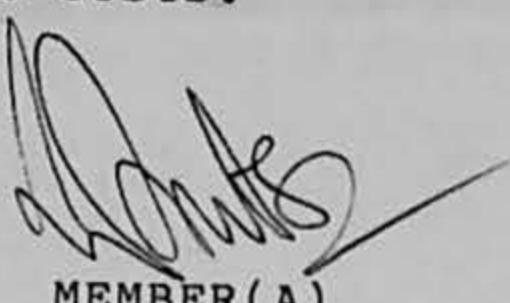
O R D E R(Oral)

JUSTICE R.R.K.TRIVEDI,V.C.

This OA has been filed for a direction to the respondents to consider the application dated 21.9.1998 for regularisation of the services of the applicant and to treat the applicant in regular service w.e.f. 3.7.1998. It is not disputed that applicant was appointed as a Substitute on promotion of Shri Ravindra Pal Singh, E.D.B.P.M to Post ~~Master~~ ^{W.M.A.} Cadre. The applicant was never appointed after selection as per rules. In the circumstances, it cannot be said that applicant has any right to continue on the post and the applicant is not entitled for the direction he has prayed in the OA.

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The application is accordingly dismissed. However, in case of regular selection he may apply and may be considered for selection alongwith others. There will be no order as to costs.



MEMBER(A)



VICE CHAIRMAN

Dated: 26.11.2001

Uv/